

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Virtual Hearing)**

**PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)
: SHRI SANJAY PURI – MEMBER (TECHNICAL)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 05.04.2024 AT 01:00 P.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP/227/241/AMR/2019		241	Chiruvella Ajay Ghosh Vs Pinakini Sheep Farms Pvt Ltd & 5 others

ORDER

Counter of R1 to R5 not filed in e-portal. Proxy counsel for the Petitioner present. In spite of several opportunities, the respondents have not filed their counters and this petition was filed long back i.e. in the year 2019. In view of the above circumstances, the right to file counter is forfeited. Hence, pleadings stands completed. For hearing, list the matter on 25.04.2024.

sdlr

**SANJAY PURI
MEMBER (TECHNICAL)**

sdlr

**RAJEEV BHARDWAJ
MEMBER (JUDICIAL)**